

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 18<sup>th</sup> day of *September, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00929/2014.

Ashwani Kumar. ....Applicant.

**VE R S U S**

Union of India and others. ....Respondents

Advocate for the applicant : Shri V.K. Agnihotri (absent)  
Advocate for the Respondents: Shri Awadhesh Rai

**O R D E R**

List revised. None is present for the applicant. It is seen from the order sheets that no one was present for the applicant on previous listed dates i.e. 12.01.2017 and 25.07.2017. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)  
MEMBER- A.**